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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/35/CAA/2017  
NAME OF THE APPLICANT CO : HIND PROCESS PVT LTD  
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

K. RAMASAMY  
G. V. MOHDAN KUMAR

Counsel for Applicant

G. Mohan

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BEFORE THE NATIONAL COMPANY LAW TRIBUNAL,  
DIVISION BENCH, CHENNAI

Arguments heard on 25.04.2017  
Order passed on 25.04.2017

CA/35/CAA/2017

(Under sections 230 to 232 of Companies Act, 2013)

In the matter of Scheme of Arrangement

Between

**M/s. Hind Process Private Limited**

and

**shareholders**

Applicant company rep. by : Counsel Mr.K.Ramasamy

CORAM

ANANTHA PADMANABHA SWAMY & CH MOHD SHARIEF TARIQ, MEMBERS(JUDICIAL)

**ORDER**

CH MOHD SHARIEF TARIQ, MEMBER(JUDICIAL) :- (ORAL)

Under consideration is CA/35/CAA/2017 that has been filed under Sections 230 to 232 of the Companies Act, 2013 by M/s Hind Process Private Limited (Applicant company). In the application, it has been prayed to dispense with the meeting of the equity shareholders of the applicant company. There are 14 equity shareholders. Their affidavits are placed at Page 99 to 144 wherein it has been deposed that they consent to the scheme of arrangement between M/s. Hind Process Private Limited and its shareholders. They did agree to dispense with the meeting of the equity shareholders. The requirement of law is fulfilled. Therefore, we order to dispense with the meeting of the equity shareholders. The applicant company is directed to present the company petition on or before **07.06.2017 at 10.30 A.M.**

  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)